<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 17 OF 2017

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: M/s Him Urja Pvt. Ltd. Vs. Uttrakhand Electricity Regulato	ry	 Commission & Anr	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Neha Garg <i>h/f</i> Mr. Anand K. Ganesan	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Mr. Aanchal Arora for R-1	
		Mr. Manoj Kr. Sharma for Mr. Pradeep Misra for R-2	

<u>ORDER</u>

Learned counsel for the appellant states that the appellant does not wish to file any rejoinder and he will file written submissions at the time of hearing of the appeal.

Pleadings are complete. List the matter for hearing on 17.04.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd